

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 199  
TO BE ANSWERED ON 07.12.2022**

**ANGAMALY SABARI RAILWAY PROJECT**

**199. SHRI ANTO ANTONY:  
SHRI KODIKUNNIL SURESH:  
ADV. DEAN KURIAKOSE:  
SHRI BENNY BEHANAN:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the present status of works, implementation and stage of approval of Angamaly-Sabarimala railway project of Southern Railway;**
- (b) whether the Government is intending to fully allocate necessary funds for the completion of the project or proposes a cost sharing model between Government of Kerala and Ministry of Railways, if so, the details thereof;**
- (c) whether the Government has received a revised project proposal after the final location survey from the Government of Kerala, if so, the details thereof;**
- (d) whether the Government of Kerala can restart the land acquisition in the Social Impact Assessment study completed areas of this project, if so, the details thereof;**
- (e) whether the Hon'ble Prime Minister has included this project in PRAGATI Scheme on 26th October, 2016;**
- (f) if so, whether the said railway line is likely to have the necessary infrastructure to run the Vande Bharat Express trains;**
- (g) if so, the details thereof; and**
- (h) whether the Railways plans to expand the project from Azutha to Thiruvananthapuram via Pathanamthitta and Punalur thereby connecting it with Kollam-Shenkotta railway line, which will provide railway connectivity from Tamil Nadu to Sabarimala, if so, the details in this regard?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (h): A Statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF UNSTARRED QUESTION NO. 199 BY SHRI ANTO ANTONY, SHRI KODIKUNNIL SURESH, ADV. DEAN KURIAKOSE AND SHRI BENNY BEHANAN TO BE ANSWERED IN LOK SABHA ON 07.12.2022 REGARDING ANGAMALY SABARI RAILWAY PROJECT**

**(a) to (d): Angamali-Sabarimala new line (116 Km) was sanctioned in 1997-98 at a cost of ₹ 550 crore. Work on Angamali-Kaladi (7 Km) and long lead works on Kaladi-Perumbavoor (10 Km) have been taken up. However, further works on this project could not be taken forward due to protests by local people against land acquisition and fixing of alignment of the line, court cases filed against the project and inadequate support from the State Government of Kerala.**

**After long persuasion, Government of Kerala vide letter dated 07.01.2021 has conveyed their decision to share 50% of the total project cost (₹ 2815 crore) of Angamali - Sabarimala Railway project through Kerala Infrastructure Investment Fund Board (KIIFB), subject to the condition that operation and maintenance of the track shall be done by Ministry of Railways while the stations along the route will be developed by a Special Purpose Vehicle (SPV) (through public private partnership route) and the net revenue realized by the SPV will be shared on a 50:50 basis between State Government and Ministry of Railways, after offsetting the cost of Operation & Maintenance (O&M) as agreed to by Railways. M/s Kerala Rail Development Corporation Limited (KRDCL) has been advised on 20.07.2021 to complete Final Location Survey and to update the project cost.**

**Accordingly, M/s KRDCCL completed the Final Location Survey (FLS) and has prepared the Detailed Estimate (DE) of the full project.**

**(e) to (g) : Angamali-Erumeli new Railway line project has already been included in PRAGATI projects. All newly sanctioned projects are designed with track infrastructure capable to run all existing trains of Indian Railway network including Vande Bharat Express train.**

**(h): Survey for a new line between Erumeli and Thiruvananthapuram via Pathanamthitta and Punalur was completed in 2013. The project could not be taken forward due to low traffic projections as per survey reports.**

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